

Notes:

Note No. 1:

R.C. Jain Management Consultancy Services Private Limited submitted claim of INR 11,66,723.00 which comprised of INR 11,00,000.00 as the Principal and Interest of INR 66,723.00. No document has been provided towards the interest which has been charged and hence interest is not admissible.

Note No. 2:

R.C. Jain & Associates LLP submitted claim of INR 5,44,248.00 which comprised of INR 4,38,194.00 as the principal and interest of INR 1,06,054.00. No document has been provided towards the interest which has been charged and hence interest is not admissible.

Annexure – 6

Name of the corporate debtor: Nirmal Lifestyle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 27 August 2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1.	Icarus Food Services	-	16.03.2022	1,24,64,066	1,24,64,066	Unsecured	0	0	0	0	0	0	